

महानिदेशक, वार्षिक जानकारी एवं बैंकसंकलन, कलकत्ता द्वारा प्रकाशित मंथली स्टैटिस्टिक्स आफ फारेन ट्रेड आफ इंडिया में उपलब्ध है। भारी मशीनरी का आयात बामतौर पर खुले रूप में किया जाता है। ऐसे मामलों में आयात लाइसेंसों की शर्तें भी सूसंगत हैं।

(ख) से (घ). आटा मिल मशीनरी के आयात के संबंध में कुछ शिकायतें प्राप्त हुई हैं। इन शिकायतों की जांच की जा रही है।

Coverage of Pensioners Drawing upto Rs. 500/- for L.T.C. Benefits

7376. SHR K. LAKKAPPA: Will the Minister of FINANCE be pleased to state:

(a) whether under the existing rules pensioners drawing pensions up to Rs. 250/- including D.A. and 5 per cent increase are entitled to L.T.C. benefits; and

(b) whether Government propose to increase the limit as to cover pensioners getting pension up to Rs. 500/-.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The scheme of L.T.C. is not applicable to any category of pensioners.

(b) Does not arise.

Issue of Licence to State Trading Corporation for Import of Rudraksha Beads

7377. SHRI M. RAMANNA RAI:
DR. SUBRAMANIAM
SWAMY:

SHRI RATAN SINH RAJDA:
SHRI JAI RAM VERMA:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have issued a licence to STC, New Delhi to import Rudraksha Beads worth Rs. 5

lakhs in the year 1978 and if so, whether the licensee imported Rudraksha beads;

(b) if so, how the STC, New Delhi sold the same among the genuine consumers;

(c) whether there is scarcity in the country for Rudraksha beads even now; if so, the reasons for the same;

(d) what is the policy of Government now in respect of import of Rudraksha beads;

(e) whether one Mauni Baba of Sanskrit College, Varanasi represented to Government this year regarding the non-availability and malpractice with regard to Rudraksha beads trade; and

(f) if so, what steps Government has taken on the points raised in the memorandum?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) A licence to import Rudraksha Beads worth Rs. 5 lakhs was issued in the year 1978 but imports were not effected because the price quoted by the supplier was much higher than the price at which the end users in the country were prepared to purchase the Rudraksha Beads. The beads offered were also not of high quality.

(c) and (d): Under the Import Policy 1980-81, Rudraksha Beads can be imported by Actual Users against their import licences. The Export Houses can also import this item against their additional licences.

(e) and (f): Yes, Sir. Appropriate measures have been taken to meet the points raised in the memorandum.

Recommendations of Kaul Committee on Kandla Port

7378. DR. MAHIPATRAY M. MEHTA: Will the Minister of COMMERCE be pleased to state:

(a) what are the principal recommendations of Kaul Committee for the